

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/4757 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chatra Bhukhan Gogoi,
District & Sessions Judge,
Sonitpur.

Dated Guwahati the th 30 May, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.DJ(S) 2361 dated 25.05.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 26.05.2023 till the morning of 29.05.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/4758/A, dated , 30-05-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

